

HIGH COURT OF TRIPURA
AGARTALA

No. F.6(21)-HC/ 2017-2018/HW-03/19206-13

Dated, Agartala, the 20th November, 2017

Subject: Financial bid evaluation of the e-tender No.F.6(21)-HC/2017-18/HW-03 dated, 14/09/2017 for "Supply, Testing, Installation and Maintenance of UPS/DG Set/External Hard Disk/Projector with Screen under eCourts Project (Phase-II)".

Date & Time: 09.11.2017 at 4:30 PM

Venue: Chamber of the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.

The meeting was held under the Chairmanship of Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala. The following members were present in the meeting:-

- 1) Registrar (Judicial), High Court of Tripura, Agartala.
- 2) Shri. S. Bhattacharjee, Registrar (Admn. P & M), High Court of Tripura, Agartala.
- 3) Shri. D. Debbarma, Dy. Registrar (Judl.)-cum-CPC, High Court of Tripura, Agartala.

The meeting was held for examining and evaluating the financial bids opened on 27.10.2017 of the e-tender invited for "Supply, Testing, Installation and Maintenance of UPS/DG Set/External Hard Disk/Projector with Screen under eCourts Project (Phase-II)".

After scrutiny of the statement of financial bid of the successful bidder, the following observation has been recorded by the committee:

M/s Bloom Electronics Pvt. Ltd., Coimbatore after negotiation have furnished revised rates with 5 years warranty which is accordingly accepted and it is given in the table below:

| Item | Price per unit (Inclusive of all taxes) |
|--|--|
| Projector with Screen 1 yr. Warranty | 66835.20/- (INR) |
| 600 VA UPS with 2 hr Backup | 12372.30/- (INR) |
| 2 KVA UPS with 2hr backup for computer server room | 93550.40/-(INR) |

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| | |
|---|---------------|
| 1 KVA UPS with 1 hr backup | 40763.1/- |
| Online UPS 10 KVA with 2 hr backup | 2,16,697.00/- |
| 5 KVA DG set for CC | 413000.00/- |
| USB Hard Disk 2 TB with external power adapter | 7965/- |
| USB Hard Disk 2 TB without external power adapter | 7500/- |

Yours faithfully,

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(S. Bhattacharjee)
Registrar (Admn. P & M)

Copy forwarded for information to:-

1. The Registrar (Judicial), Member of the Committee, High Court of Tripura, Agartala.
2. The Registrar (Admn. P & M), Member of the Committee, High Court of Tripura, Agartala.
3. The Dy.Registrar(Judicial)-cum-CPC, Member of the Committee, High Court of Tripura, Agartala.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
5. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
6. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
7. The System Analyst, High Court of Tripura, Agartala.

20.11.12
Registrar (Admn. P & M)
(S. BHATTACHARJEE)
REGISTRAR (ADMINISTRATION
PLANNING & MANAGEMENT)
High Court of Tripura,
Agartala.
(Head of Office)